

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:4162
ANSWERED ON:20.12.2011
NON COMPLIANCE OF SAFETY NORMS
Kaswan Shri Ram Singh

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government has received any reports of accidents caused due to non-compliance of the safety norms fixed for the cars by some foreign/Multi National Companies;
- (b) if so, the details thereof indicating the number of such complaints reported during the last six months;
- (c) whether the Government proposes to take action against such defaulting foreign companies; and
- (d) if so, the details thereof?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K. V. THOMAS)

- (a)to(d) No madam. This department does not maintain or compile the information sought as above.